

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 05.10.21) :-**

1. Total nos. of transactions	:-	1384
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1341
3. Total nos. of requests pending	:-	43

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	36
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1. MA – 468/2018
2. MA – 416/2019
3. LPA – 558/2019 (File not received from the bench as reported by concerned section)
4. WPC – 2237/2015
5. ABA – 2262/2019
6. LPA- 620/2018 (File not received from the bench as reported by concerned section)
7. ABA – 2057/2020
8. WPC – 3073/2021
9. ABA – 4056/2021
10. MA – 187/2003 (Being Issued)
11. CONT CIVIL – 946/2019
12. WPC – 5198/2019
13. CR. REV. – 374/2013
14. ABA – 5059/2021
15. CRMP – 2835/2019
16. WPC – 1725/2018
17. WPC- 567/2011
18. MA – 338/2009 (Being Issued)
19. ABA – 6173/2020
20. ABA – 7298/2021
21. ABA – 7316/2021
22. WPC – 3758/2021 (Being Issued)
23. WPC – 3759/2021 (Being Issued)
24. ABA – 68/2018
25. CRMP – 623/2019
26. CR. APP DB – 12/2015
27. WP CR. – 316/2019
28. ABA – 3463/2020
29. ABA – 1692/2021 (Being Issued)
30. WPC – 2511/2019
31. WPC – 3173/2020 (Being Issued)

32. WPC – 3458/2020 (Being Issued)
33. WPC – 517/2021
34. WPC – 6122/2019
35. WPC – 2623/2020 (Being Issued)
36. WPC – 2920/2020

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

07

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

G)- TR- 2734230921114646- ABA- 4642/2020:- uploaded copy does not tally with original order i.e dated 06.10.2020.

Rajni Khandel  
5.10.21